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SHRI ANNAS \HEB SHINDE : Sir. State Governmen s are responsible entities. -*I* do not s -e any reason> unless there is some mistake, to disbelieve the figures furnished I iy them. As the hon. Member himself is aware, Land is a State subject and we have to rely on the assessment of State Governments in regard to these matters. !\$ut our effort has been to try to evolve a national consensus and «xpeditious implei mentation of the same.

श्री सत्वसिंह वर्मा : क्या माननीय मंती इपया स्पष्ट रूप से यह वतलाने का कप्ट करेंगे कि जितनी भूमि आपा बतलाई है कि णिड्यूल्ड कास्ट और सिडयूल्ड हाइब्स वालों को दो गई है, उसमें से कितनी भूमि पर वास्तविक रूप से उनका कब्जा हुआ है क्योंकि मेरी अपनी जान-कारी यह है कि भूमि कागज पर तो दे दी जाती है पर कब्जा उनका होता नहीं है। अनेक प्रान्तों के इस प्रकार के उदाहरण हम रे स मने हैं। और दूसरी बात यह ते कि जितने भी वेस्ट लैन्ड पड़े हुए है, जो दिखलाया गया है, इसमें क्या कहीं भी किसी प्रान्त में सरकारी तौर पर, को-आपरेटिव वेसिस पर, खेती करके लैन्डलेस को उसमें लगाने का कोशिण की है क्या ?

SHRI ANNASAHEB SHINDE : There may be case where possession may have been disputed but the exact figures of how much land is under dispute is not available but my assessment is quite a substantial portion of the land distributed is not under disput B as far as possession is concerned. As far as cooperative fanning is concerned, we have been trying to encourage it but I must say that so far the progress of the coop -rative farming has not been encouraging but as far as our support to the cause and 'o the basic approach to the problem is concerned, we have been taking the posit ion that a large number of farmers being si 1 all farmers, ultimately from the point of view of economy, Cooperative farminj is a very desirable direction in which arming activity in this country needs to be eorganised.

- AMERICA'S SHARE OF CONTRIBUTION TO I. L. O.
- 6<sub>35</sub>. SHRI M. K. MOHTA : t SHRI KALYAN ROY : SHRI BHUPESH GUPTA :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the attention of the Government of India has been drawn to the news item published in the "Economic Times" on September, io, 1970 under the caption "ILO Crisis; Indian Labour Perturbed" on the refusal of the United States to contribute its share to the ILO affecting the World Labour Body's assistance to developing countries and its plan 10 solve growing unemployment problem there; and

(b) if so, whether Government have made any protest to the United States for its move to withhold its contribution to the Organisation; and if so, the results thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BISHWA NATH ROY; : (a) The Government of India are aware of the fact that the U. S. Government has withheld \$3.8 million out of iti assessed contribution to the budget of the I. L. O. for J970 thereby seriously affecting some of the Organisation's programme\*.

(b) No, Sir. However, the Government of India's views on the subject have been informally conveyed to the U. S. authorities both at Delhi and in Washington.

SHRI M. K. MOHTA : May I ask the Minister if it is a fact that out of the ILO's total contribution of nearly 30 million dollars the US contribution amounts to about 25 %, that is, 7J million dollars and that so far the entire contribution has been withheld? If so, how would the ILO's finances be managed? What is the share of the country in the total budget of the ILO now? May I know whether the contribution is likely to be raised and if so, exactly what is the total burden on the country's foreign exchange resources due to the membership of the ILO? What is the advantage that we derive by the member of the ILO because it seems we do not derive any advantage for the money we are paying?

tThe question was actually asked on the floor of the House by Shri M. K. Mohta.

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that the US contribution is true 25% and for the latter part of 1970 SHRI KALYAN ROY: I think the their contribution has not been made hon. Minister would agree with me and if it is unduly delayed till the latter that it is one of the part of 1971, there is likelihood of examples, the many programmes of the ILO being attempt upset but we hope the contribution dictate to this world body with its from the US would be forthcoming. contribution to it. We have conveyed our views and we because of the US refusing to contribute hope that die US Government will now, practically all the programmes reconsider the matter about their meant for contribution. About our contribution, countries have been paralysed and the we have to pay a.6% and I do not meetings of committees, like the agree with the Member. We have Committee on Work on Plantations, advantage from the ILO. Seminar derived After all it is an international standard Regional setting organisation all over the world national in the field of labour. It is true that been postponed? Now, in view of this from the regular programme of the American attempt to scuttle the ILO on ILO amounting to 10% we may not get the ground of appointment of a Soviet much benefit but from the UNDI Fund as one of the Assistant Directors, does we are getting many projects which the Minister agree that the time has are to our advantage."

as has been alleged in some expel it from the ILO? quarters, that the American withdrawal is due to Communist infiltration into the ILO? with the result that ILO has whether there is anything like that?

SHRI BHAGAWAT JHA AZAD : Senate, where it was decided to USSR but all. withhold the contribution, indicate that they had the fear that there is infiltration of communism in the ILO, appointment of Mr. Asta-penko as the protest against America's action . . . Assistant Director-General, lor matter arising out of which the contribution was stopped. But I think that the two the questions. powers, the USA and the USSR, have continuing. co-existed for the last sixteen years in the ILO and have been able to solve SHRI BHAGWAT JHA AZAD : I am whatever different points of view replying exactly to that point. I am they might have had on different saying that the ILO has got not only the would two countries are concerned, they two nations or have co-existed in the past and we hope they will continue to co-exist

SHRI BHAGWAT JHA AZAD : It and will contribute to the welfare of labour in the world.

most shocking United Slates to control dominate and Is it not true that the under-developed Occupational Safety, on Seminar Interon Labour Standards, have come for India to take it up in the ILO and take the necessary steps so that SHRI M. K. MOHTA : Is it a fact, this world body and also, if necessary,

SHRI BHAGWAT JHA AZAD : Sir, become the hotbed of a controversy in reply to the first part of the question Ibetween the two great powers, and may say that there is likelihood of the keeping in view India's stand in such ILO programmes being affected, and international matters, namely, . that of also-as the hon. Member said giving non-alignment, would the Govern- the names of some committeesment, consider that it is better for us to meetings of some industrial committees withdraw from the ILO altogether and were not held as scheduled because of not get involved 'in this controversy, the fear that if the contribution is not communist forthcoming the programmes may have infiltration or capitalist infiltration or to be curtailed. But, as I said, in the ILO, it is not only the USA and the USSR who are members, it has on its rolls a majority of the nations of the world, and they all sit together, discuss Well, Sir, the proceedings of the US and decide. It is neither the USA nor the

SHRI KALYAN ROY : I asked and in this particular rase it was the whether the time has not come to

> MR. CHAIRMAN : Let him answer His answer is

subjects, and the ILO has been able to USA and the USSR as its members but contribute to the various countries in the entire world. Majority of the nations the world in many labour fields, and, in the world are there and there is therefore, there is no question of our therefore no question of either of these withdrawal from the ILO. Rather we two trying to bamboozle others or to like to strengthen this ride roughshod over the majority there. organisation and help it in labour It is a democratic organisation where, in standards being set. So far as these spite of the differences between these

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other nations, decisions are taken by democratic processes, and I hope, in this case—as I have said—the USA will reconsider its decision and will try to continue to contribute to the ILO.

SHRI BHUPESH GUPTA : He has spoken of the democratic nature of the ILO. May I know, Sir, what democratic methods are followed in this country —number one—in selecting the delegations on the side of labour, to the ILO meetings and ILO Conferences? I should like to know in what manner the selection is democratic. Secondly, I should like to know whether it is not a fact that some of the good recommendations of the ILO are still not being implemented.

SHRI BHAGWAT JHA AZAD: We are one of the few countries in the world which have ratified a large number of ILO Conventions. Therefore, it should not be presumed that the Government of India is not following the ILO Conventions ...

SHRI BHUPESH GUPTA : On a point of order.

MR. CHAIRMAN : Let him finish. I will call you again.

SHRI BHAGWAT JHA AZAD : I am now replying to the second part. I have replied to the first part. It is about how the labour delegation from this country is selected. I think this does not arise out of this question. This is about the nonpayment of the USA's contribution to the ILO. This question about how the labour delegation from India is selected does not arise.

SHRI BHUPESH GUPTA : This is very material, because the USA's participation and their pressure on the ILO leads to certain decisions or it influences the decision of the Government in the matter of selection of delegates to the ILO. Therefore it has some bearing.

MR. CHAIRMAN : I think the Minister is right. It does not arise out of this.

SHRI BHUPESH GUPTA : If you agree, I also agree. Regarding my other question it was not whether the Government of India has ratified the largest number of ILO decisions. My question was whether it is a fact that some of the good decisions of the ILO have not been implemented in India. It may be that the Government may implement the largest number and yet it may be that some of the good decisions remain to be implemented. The Government should tell us which are the decisions which they have not implemented.

to Ouestions

SHRI BHAGWAT JHA AZAD : As I said, the Government of India is one of the few countries which are adhering to the largest number of Conventions. I do not know which good one the hon. Member has got in mind. • If he will tell me, I shall try to look into it.

MR. CHAIRMAN : Next question.

## INTEGRATED DRY LA.ND DEVELOPMENT

◆636. SHRI R. P. KHAITAN : Will the Minister of FOOD AND AGRICULTURE be pleased to state the details of the loans and grants provided to the various States under the Scheme for the Integrated Dry Land Agricultural. Development (State-wise) during the last year?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI JAGANNATH PAHADIA): A statement is laid on the Table of the Sabha. *[See* Appendix LXXIV, Annexure No. 88]

श्रो आए० पी० खैतान : मंत्री जी ने जो स्टेंट-मेंट दिया है उससे यह मालूम होता है कि कुछ स्टेटों को खास कर आठ नौ स्टेटों को दिया गया है और वाकी स्टेटों को नहीं दिया गया है । जसे कि बिहार और आसाम ऐसी स्टेटें है जिन को नहीं दिया गया है, तो उनको न देने का क्या कारण है । किस वेसिस पर यह अलाटमेंट किया गया है ।

श्री जगन्नाथ पहाड़ियाः श्रीमन्, यह तो 1970, 71 का हमने बतलाया है। फोर्थ फाइव ईयर प्लान में और भी राज्य सरकारों के प्रोपोजुल्स आ रहे हैं और उनको भी सिलेक्ट किया जायगा।

श्वी आ १० पी० खैतान : मैंने पूछा कि आठ नौ स्टेटों को दिया गया है। और स्टेटों को न